## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:6685 ANSWERED ON:08.05.2003 FUNDS FOR EXISTING DEVELOPMENT PROJECTS P.D. ELANGOVAN

## Will the Minister of POWER be pleased to state:

(a) whether the Government have allocated more funds for the development of various existing development projects executed by his Ministry in Tamil Nadu;

(b) if so, the details of the funds allocated and disbursed for various centrally assisted schemes in Tamil Nadu during the last three years;

(c) whether the money allocated for various schemes and projects in Tamil Nadu State during the above period are not utilized fully; and

(d) if so, the details thereof?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) : Yes, Sir.

(b) to (d) : Details of funds provided to Tamil Nadu under the

(i) Accelerated Power Development and Reforms Programme (50% of the project cost given as grant and loanin equal proportion by Central Government) and

(ii) Accelerated Generation and Supply Programme (Interest Subsidy on disbursed amount @ 3% in 10th Plan) are given below :

(i) Accelerated Power Development and Reforms Programme (Rs. in crore)

Sanctioned Released Utilized

2000-01 65.54 65.54 65.54 2002-03 484.09 111.57 77.14

- No release in 2001-02

(ii) Accelerated Generation and Supply Programme. (Rs. in crore)

Year Amount disbursed

2000-01	266.03
2001-02	441.71
2002-03	336.00